NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.41/ 2017 -		Admission	14	Kals Information Systems Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER		REPRESENTATIO	N TO WHOM	SIGNATURE
1.	KARTHICK	<i>V</i> .	KALS	Information	Wearth: 1

PCS for petitioner is present. Heard him. Notice to ROC, Karnataka at Bangalore. List it on 05.09.2017.

Systems 4th

MEMBER (J)

9900097271

MEMBER (T)